

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 4467 - JK (LD ) of 2025**

**DATED:- 21 - 04 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 21- 04 - 2025

No:- LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
21-04-25

**( Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jms*

**Annexure to the Government Order No. 4467 – JK (LD) of 2025 dated 21.04.2025.**

S.No	Name	Office	Case No & Title	Contact No.
1.	Er. Sanjeev Rohmetra	The Executive Engineer STD- II Jammu	1. OA 211 /2025 Abhijeet Sharma vs UT	9419196019
2.	Er. A.K Chibber	The Executive Engineer Electric Division-II Jammu	1. WPC 467 of 2025 titled Shamlal vs UT of J&K	7889847166
3.	Er. K.K Thappa	The Chief Engineer Distribution, JPDCL, JAMMU	1. CP 38/ 2025 in OA 1364 /2023 titled Kuldeep Sing vs Commissioner Secretary PDD	9419112827
4.	Er. Latif Ahmed wani	The Executive Engineer , Electric Division, Kishtwar	1. WPC 831/ 2025 Davinder Singh vs UT 2. OA 2025 titled Sonu Kumar vs UT 3. WPC /2025 Devinder Kumar and others	7006042530
5.	Er. Jaideep Singh	Administrative Officer O/o The Chief Engineer Distribution, JPDCL, JAMMU	1. TA/31/2025 Anil Kumar 2. OA/1142/2024 Shanker Singh 3. O.A 437 of 2025 Sham lal Gupta vs UT og J&k	9419118609
6.	Er. Surinder Kumar	The Executive Engineer , Electric Division Kathua	1. WPC 848/2025 M/S Kathlore stone Crusher vs UT	9419162839
7.	Er. Rouf Bhat	The Executive Engineer Electric Division Doda	1. LPA UT of J&K Vs UT Asian Begum 2. LPA STATE VS NAZIA TABASSUM	7780938021
8.	Er. Surjeet Singh	The Superintending Engineer O&M Circle Kathua	1. WPC 59/2025 titled M/s Rohit Associates vs UT 2. WPC 695/2025 M/s Rohit Associates vs UT	6005166422

*Jm*

*Neysoglu*